

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA 51 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2018 With
IA 61 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2020

Name of the Company:

SNB Ispat Corporation
V/s
Laxmipati Balaji Infra Pvt Ltd

Section:

9 / 33(1), 33(2), 34(1), 43, 45, 50, 66 r.w 60 (5) of Insolvency and Bankruptcy
Code, 2016

ORDER

Learned Counsel Ms. Natasha Dhruvan Shah appeared for the RP.

We perused the records. Matter stands adjourned for further consideration on
11.09.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 7th day of August, 2020

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